

ITEM NO.46+47+53

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).177/2026

VENKATESH NAYAK

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

FOR ADMISSION

IA No. 44983/2026 - APPROPRIATE ORDERS/DIRECTIONS

With

Writ Petition(C) No.212/2026

FOR ADMISSION

IA No. 51893/2026 - STAY APPLICATION

Writ Petition(s)(Civil) No(s).211/2026

IA No. 51414/2026 - GRANT OF INTERIM RELIEF

IA No. 51415/2026 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES

Date : 16-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Ms. Devika Tulsiani, Sr. Adv.
Ms. Vrinda Grover, Adv.
Mr. Soutik Banerjee, Adv.
Mr. Aakarsh Kamra, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Apar Gupta, Adv.
Mr. Omar Gupta, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Naman Basoya, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Mr. D.P. Singh, Adv.

Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Ms. Cheryl D'Souza, Adv.
Ms. Anushka Singh, Adv.

For Respondent(s) :

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice, returnable on 23.03.2026.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**